

ITEM NO.50

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No. 7449/2023

(Arising out of impugned final judgment and order dated 31-05-2023 in CRLP No. 3798/2023 passed by the High Court for the State of Telangana at Hyderabad)

DR. SUNEETHA NARREDDY

Petitioner(s)

VERSUS

Y.S. AVINASH REDDY & ANR.

Respondent(s)

(IA No. 114751/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 13053/2024 - EXEMPTION FROM FILING O.T., IA No. 124444/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 116591/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 13052/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Crl) No. 6294/2023 (II)

(IA No. 100353/2023 - EXEMPTION FROM FILING O.T.)

MA 1285/2023 in Crl.A. No. 1251/2023 (II)

(IA No. 100224/2023 - CLARIFICATION/DIRECTION)

SLP(Crl) No. 6912/2023 (II)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 108971/2023 and FOR EXEMPTION FROM FILING O.T. ON IA 108974/2023)

Date : 05-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. Sai Vamsee Krishna, Adv.

Mr. Sumanth Nookala, AOR

Mr. Sidharth Luthra, Sr. Adv.

Ms. Jesal Wahi, AOR

Mr. Anmol Kheta, Adv.

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
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Mr. Mukund P. Unny, AOR
Mr. Ananga Bhattacharyya, Adv.
Ms. Devahuti Tamuli, Adv.
Mr. Krishanu Barua, Adv.

Mr. S. Nagamuthu, Sr. Adv.
Mr. Sumanth Nookala, AOR
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Mr. Suryaprakash V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list for final hearing/disposal on a non-miscellaneous day
in the week commencing 22.04.2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR